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NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 09.02.2018.


PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

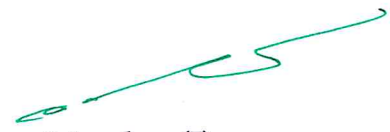
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.115/ BB/17	-	For clarification	66	Levigo Engineering India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
42	PRADEEP B KULKARNI 9986771214	Levigo Engineering India Pvt Ltd	

**ORDER**

PCS for Petitioner is present. Matter is listed today for clarification. In this matter, we have noticed that publication was not ordered as required under Rule 3 of National Company Law Act (Procedure for Reduction of Share Capital of the Company) Rule 2016. Therefore, Petitioner is directed to publish in Hindu English Daily newspaper, Bangalore Edition and Udaya Vani Kannada Daily newspaper, Bangalore Edition. PCS is further directed to file an affidavit to the fact that the Company is not governed by any regulator. PCS is further directed to file synopsis giving details of the case and the documents and the documents on which the Tribunal to be relied for passing the order. List it on 08.03.2018.

  
Member (T)

  
Member (J)